

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-05-2024 AT 10:30 AM**

**CP No.203/241/HDB/2020**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Srikant Gopal Rathi & 3 Others

**...Petitioner**

**AND**

Nagarjuna Agro Chemicals Pvt Ltd & 8 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Nakul Motha, for Petitioner No.1 present through Video Conference.

Smt Sundari Pisupati, Administrator present through Video Conference.

Learned Counsel Ms Lakshana Viravalli, for Respondent No.3 present through Video Conference.

Learned Counsel Dr SV Rama Krishna, for Respondent Nos 1,2 and 4 present through Video Conference.

Matter passed over.

Matter called again. Administrator present through Video Conference and prayed time for filing the report. Hence call on 04.06.2024 for report.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**